

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:5151  
ANSWERED ON:25.04.2003  
DUMPING OF STEEL PRODUCTS  
PUSHPDAN SHAMBHUDAN GADHAVI

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the designated authority has investigated the dumping of steel products in the country;
- (b) if so, the countries which are indulging in dumping of steel products; and
- (c) the action initiated in the matter?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDY)

- (a) Yes, sir. The Directorate General of Anti-Dumping & Allied Duties has so far initiated 8 anti-dumping investigations relating to imports of Steel and Steel products.
- (b) The countries involved are Russia, Kazakhstan, Ukraine, China, Romania, Austria, Czechoslovakia, EU, Japan, Canada, USA, Korea, Poland, South Africa, Venezuela, Netherlands, Saudi Arabia, U.K., Australia and Singapore.
- (c) Definitive anti-dumping duty has been imposed in 5 cases and provisional anti-dumping duty has been imposed in one case.